# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH AT BANGALORE

#### REVIEW APPLICATION NO.170/00097/2019

IN O.A NO.170/01385/2018

DATED THIS THE 28<sup>TH</sup> DAY OF FEBRUARY, 2020

### HON'BLE DR K. B SURESH....MEMBER (J) HON'BLE SHRI.C V SANKAR .....MEMBER (A)

Y.Goverdhan, S/o N.Y.Swamy, Aged 48 years, working as Pharmacist, Railway Hospital, Mysuru, Residing at No.529, Chamundeshwari Railway Layout, K.R.S.Road, Metagalli, Mysuru-570 016.

...Review Applicant

(By Advocate A R Holla)

Vs.

- 1. Union of India, By Secretary, Ministry of Railways, Railway Board, Rail Bhavan, New Delhi-110 001.
- 2. The general Manager, South Western Railway, Gadag Road, Hubballi-580 020.
- 3. The Principal Chief Personnel Officer, South Western Railway, Headquarters Office, Personnel Department, Gadag Road, Hubballi-580 020.
- 4. The Senior Divisional Personnel Officer, South Western Railway, Mysuru.

(By Shri.N.Amaresh, Senior Panel Counsel)

...Review Respondents

#### ORDER (ORAL)

#### **HON'BLE DR K.B.SURESH, MEMBER (J)**

Heard. Under the recruitment rules, the applicant being a pharmacist was entitled to the automatic progression on the completion of two years to Rs.4200/- Grade Pay. Later on he was promoted and enhancement which would follow the promotion was not given to him on the ground that he had been given a benefit earlier. That benefit is covered by recruitment rules and dehors the promotion, it was his right to have it. Therefore, he is eligible for the refixation of his pay on his promotion. 04.06.2007 is said to be his date of promotion, all the arrears to be paid to him without interest within the two months next and thereafter at the rate of 15% as fixed by the Hon'ble High Court of Karnataka.

2. RA is allowed. No costs.

(C V SANKAR) MEMBER (A) (DR K.B.SURESH) MEMBER (J)

/rsh/

## Annexures referred to by the Applicant in RA No.170/00097/2019

Annexure R1 Copy of the order dated 31.07.2019 in OA No.1385/2018